

GOVERNMENT OF INDIA
MINISTRY OF CORPORATE AFFAIRS
RAJYA SABHA
QUESTION NO 07.03.2011
ANSWERED ON

DISPARITIES IN SALARIES OF TOP MANAGEMENT AND LOWER STAFF OF COMPANIES .

1142

Shri Ram Jethmalani

Will the Minister of COALCORPORATE AFFAIRS be pleased to state :-

- (a) whether it is a fact that the salaries of top management of country's big corporates are utmost the same as those of their counterparts in western countries;
- (b) if not, the details thereof;
- (c) whether it is also a fact that the salaries of B, C and D grade staff members of these corporates are not at par with those of their counterparts in the western countries; and
- (d) if so, the details thereof and the reasons therefor?

ANSWER

THE MINISTER OF STATE IN THE (SHRI R.P.N. SINGH) MINISTRY OF CORPORATE AFFAIRS

- (a) to (d) The Companies Act, 1956 does not provide for submission of such a data by Indian Corporate to the MCA. Hence such information cannot be provided.